

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

O R D E R

No: 798 Dated: 25/09/2018

In terms of Rule 15(1) of SRO 53 dated 01.03.2007, sanction is hereby accorded to the grant of one month's leave salary, in favour of the following Judicial Officers:-

Sr.No	Name of officer S/Shri
1	Skinder Azam Chowdhary, Additional Sessions Judge, Kathua;
2	Syed Sarfraz Hussain Shah, Pr.Dist.& Sessions Judge, Bandipora;
3	Raj Kumar, Munsiff, Bani;
4	Ms.Rajni Bhagat, Munsiff,Sunderbani.

(Sanjay Dhar)
Registrar General

No: 38102-7/RS Dated: 25/09/2018

Copy to the:-

1. Shri/Ms. _____
2. Chief Accounts Officer High Court of J&K, Srinagar
....for information and n/a.
3. CPC e-Courts, High Court of J&K for uploading on the High Court Website.

Registrar General